

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'SMC' BENCH, KOLKATA
[Before Shri J. Sudhakar Reddy, Accountant Member]**

**I.T.A. No. 1389/Kol/2019
Assessment Year: 2013-14**

***Satern Griha Nirman Pvt. Ltd.....Appellant
[PAN: AAICS 0875 L]***

Vs.

DCIT, Circle-1(2), Kolkata.....Respondent

Appearances by:

Sh. S. Jhajharia, Adv., appeared on behalf of the Assessee.

Sh. Dhrubajyoti Ray, JCIT, Sr. DR, appeared on behalf of the Revenue.

Date of concluding the hearing : November 05th, 2019
Date of pronouncing the order : November 27th, 2019

ORDER

Per J. Sudhakar Reddy, AM :-

This is an appeal filed by the assessee directed against the order of the Commissioner of Income Tax (Appeals)-16, Kolkata ['CIT(A)' for short] dated 25.04.2019 u/s 250 of the Income Tax Act, 1961 ('the Act' for short) for the AY 2013-14.

2. After hearing rival contentions, I find that the sole issue that arises for my adjudication is whether the Id. CIT(A) was right in confirming the disallowance of ₹85,995/- being interest payment on the facts and circumstances of the case.

3. The AO has not given any proper reasons for making the disallowance. The Id. CIT(A) on the ground that no specific details were filed before him, confirmed the disallowance.

4. In my view, this interest expenditure has to be allowed, as the assessee has demonstrated that it had earned interest income of ₹6,42,835/- and that this expenditure income is relatable to the earning of the interest income. Thus I allow this claim of the assessee.

5. In the result, the appeal of the assessee is allowed.

Kolkata, the 27th November, 2019.

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated: 27.11.2019
Bidhan

Copy of the order forwarded to:

- 1. *Satern Griha Nirman Pvt. Ltd., C/o. M/s. Salarpuria Jajodia & Co. 7, C.R. Avenue, 3rd floor, Kolkata-700 072.***
- 2. *DCIT, Circle-1(2), Kolkata.***
3. CIT(A)-16, Kolkata. (sent through e-mail)
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata. (sent through e-mail)

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches